## Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 31/07/2024 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

F	Z.	    -	N.	E I	¥.	NIL	NIL	NIL	NIL	NE	NIL	NIL	NIL
			set off		% of voting share in CoC	Whether related party?	Amount covered by guarantee	Nature of claim	Amount of Nature of claim admitted claim	Amount claimed	Date of receipt		
if any	claim under verification		contingent   mutual dues,   claim not	contingent							-	creditor	N <sub>O</sub>
Remarks,		<u>~</u>	Amount of Amount of any Amount of Amount of	Amount of		·	Details of claim admitted	Detai		Details of claim received	Details	Name of	<u>s</u>
(Amount in						-							



Jitender Kothari

Resolution Professional of

ND S Art World Private Limited (under CIRP)

Acting as Resolution Professional u/s 16(5) of the IBC, 2016

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024